for the year 1986-87 and the Audit Report thereon.

Papers Laid

- (iii) Review by Government on the working of the Council.
- (iv) Statement giving reasons for the delay in laying the papers mentioned at (i) and (ii) above.

[Placed in Library. See No. LT-6032/88 for (i) to (iv)]

- I. Accounts (1986-87) of the Kandla Port Trust and related papers.
- II. Administration Report (1986-87) of the Nhava-Sheva and related papers.
- III. Notifications of the Ministry of Surface Transport (Ports wing)

THE DEPUTY MINISTER IN THE MINISTRY OF SURFACE TRANS-PORT (SHRI P. NAMGYAL): Sir, I beg to lay on the Table:—

- I. (1) A copy each (in English and Hindi) of the following papers, under sub-section (2) of section 103 of the Major Port Trust_s Act, 1963:—
 - (i) Annual Accounts of the Kandla Port Trust for the year 1986-87 and the Audit Report thereon.
 - (ii) Review by Government on the Annual Accounts of the Port Trust.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the paper mentioned at 1(i) above.

[Pleased in Library, See No LT-5958, 88 for (1) and (2)]

- II. A copy each (in English and Hindi) of the following papers:—
- (i) Annual Administration Report of the Nhava-Sheva Port Trust for the year 1986-87.

- (ii) Review by Government on the working of the Port Trust.
- (iii) Statement giving reasons for the delay in laying the paper mentioned at (i) above.

[Placed in Library. See No. LT-5957/88 for (i) to (iii)]

- III. A copy each (in English and Hindi) of the following Notifications of the Ministry of Surface Transport (Ports Wing), under sub-section (4) of section 124 of the Major Port Trusts Act, 1963:—
 - (i) G.S.R. No. 105(E), dated the 29th February, 1988, approving the Visakapatnam Port Trust (Licensing of Stevedores and Allied Matters) Regulations, 1987.

[Placed in Library. See No. LT-5873/88]

(ii) G.S.R. No. 328(E), dated the 7th March, 1988, publishing th_€ Tuticorin Port Trust Employees (Retirement) Second Amendment Regulations, 1988.

[Placed in Library, See No. LT-6034/88]

(iii) G.S.R. No. 334(E), dated the 9th March, 1988, approving the Paradip Port Trust (Licensing of Stevedores) Regulations, 1987.

[Placed in Library, See No. LT-5873/88]

(iv) G.S.R. No. 431(E), dated the 6th April, 1988, approving the Iuticorin Port Trust Employees (Welfare Fund) Amendment Regulations, 1988.

[Pieced in Library. See No. LT-6035/88]

REPORTS OF THE PUBLIC ACCOUNTS COMMITTEE

SHRI T. CHANDRASEKHAR REDDY (Andhra Pradesh): Sir, I